

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 14.10.2026

Before Shri Saktijit Dey, VP & Shri Girish Agrawal, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1-2	ITA	2571 & 3676/M/26	Polurub Cooper Standard FTS Pvt. Ltd.	F/VP	27.07.2026

Before Shri Saktijit Dey, VP & Shri Makarand V Mahadeokar, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	2620/M/26	Jayant Extraction Industries Pvt. Ltd.	F/VP	18.08.2026
2	ITA	4168/M/26	Saikata Suman Ganguly	F/VP	19.08.2026
3	ITA	1094/M/26	Mr Milap Champalal Munot	F/VP	12.08.2026

Before Shri C N Prasad, JM & Shri Arun Khodpia, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	1847/M/26	Devang Kanubhai Vora	D/JM	23.07.2026
2	ITA	4566/M/26	Damodar Balkrishna Pandkar	D/JM	24.07.2026
3	ITA	4796/M/26	Rahul Welfare Foundation	D/JM	24.07.2026
4	ITA	1983/M/26	Firstsource Solutions Ltd.	F/JM	30.07.2026

Before Shri C N Prasad, JM & Shri Makarand V Mahadeokar, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	IT(SS)	4058/M/26	Vandana Manish Agarwal	F/JM	28.07.2026
2	ITA	930/M/26	Strides Pharma Science Ltd.	F/JM	29.07.2026
3	ITA	1911/M/26	Strides Pharma Science Ltd.	F/JM	28.07.2026
4-5	ITA	1435 & 1436/M/26	Shri Jayantilal K Bhagat L/H of Late Kalyanji G Bhagat	F/JM	28.07.2026
6	ITA	3033/M/26	Jignesh Hasnmukhlal Shah	F/JM	28.07.2026
7	ITA	3372/M/26	V Excel Spares and Equipment Pvt. Ltd.	F/JM	28.07.2026
8	ITA	4104/M/25	Vivek Hanwantmalji Surana	F/JM	29.07.2026
9	ITA	4119/M/26	Jaycee Jewellers Pvt. Ltd.	F/JM	28.07.2026
10	ITA	4413/M/26	State Bank of India	F/JM	28.07.2026
11	ITA	9001/M/25	Sanket Kedarkumar Agarwal	F/JM	29.07.2026

Before Shri C N Prasad, JM & Shri G M Doss, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	911/M/26	Carol Petroleum Pvt. Ltd.	C/JM	10.08.2026
2-3	ITA	4937 & 4938/M/26	Pukhraj Bhomaji Mutha	C/JM	07.08.2026
4	ITA	4973/M/26	Prem Punita Foundation	C/JM	11.08.2026
5	ITA	4934/M/26	Pallonji Shapoorji Charity Trust	C/JM	07.08.2026

Before Shri Amit Shukla, JM & Shri G M Doss, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1-2	ITA	7245 & 7246/M/26	Sohil Dilipkumar Modi	SMC/AM	07.10.2026

Before Shri N K Choudhry, JM & Shri Makarand V Mahadeokar, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	3120/M/26	Nityanand Nagar No 3 Co-op Hsg. Soc. Ltd.	J(SMC)/AM	28.07.2026
2	ITA	2559/M/26	Social and Evangelical Association for love	J(SMC)/AM	28.07.2026
3	ITA	5341/M/26	Chandragupta Shephards Welfare Association	J(SMC)/AM	28.07.2026

Before Shri Anikesh Banerjee, JM & Ms. Ratna Dasgupta, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	4017/M/24	Kellogg India Pvt. Ltd.	K/JM	17.09.2026


ASSISTANT REGISTRAR

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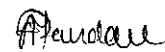
14.10.2026

**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES
MUMBAI**

Orders ready for pronouncement on 14.10.2026

BEFORE SHRI. AMIT SHUKLA, JUDICIAL MEMBER
AND
SHRI. G. M. DOSS, ACCOUNTANT MEMBER

Sr. No	ITA No.	Name of the Assessee	Date of Hearing	Bench	Author
1	ITA No. 7245/Mum/2026 (A.Y. 2020-21)	Sohil Dilipkumar Modi	07.10.2026	SMC	AM
2	ITA No. 7246/Mum/2026 (A.Y. 2021-22)				



Aditi Pandare
Private Secretary
ITAT, Mumbai Bench

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI

(BEFORE SHRI CHALLA NAGENDRA PRASAD, J.M. AND SHRI ARUN KHODPIA, A.M.)

LIST OF ORDERS TO BE PRONOUNCED ON 14/10/2026

Sr. No.	ITA/CO/MA/SA No.	Name of the Assessee	Date of Hearing	Bench	Author
1	ITA 1847/MUM/2026	DEVANG KANUBHAI VORA	23/07/2026	D	JM
2	ITA 4566/MUM/2026	DAMODAR BALKRISHNA PANDKAR	24/07/2026	D	JM
3	ITA 4796/MUM/2026	RAHUL WELFARE FOUNDATION	24/07/2026	D	JM
4	ITA 1983/MUM/2026	FIRSTSOURCE SOLUTIONS LIMITED	30/07/2026	F	JM

Prabhat Kumar Kesarwani

Sr.P.S.

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI

(BEFORE SHRI CHALLA NAGENDRA PRASAD, J.M. AND SHRI MAKARAND MAHADEOKAR, A.M.)

LIST OF ORDERS TO BE PRONOUNCED ON 14/10/2026

Sr. No.	ITA/CO/MA/SA No.	Name of the Assessee	Date of Hearing	Bench	Author
1	IT(SS)A 4058/MUM/2026	VANDANA MANISH AGARWAL	28/07/2026	F	JM
2-3	ITA 930/MUM/2026; ITA 1911/MUM/2026	STRIDES PHARMA SCIENCE LIMITED	29/07/2026	F	JM
4-5	ITA 1435/MUM/2026; ITA 1436/MUM/2026	SRI JAYANTILAL K BAHAGT L/H OF LATE KALYANJI G BHAGAT	28/07/2026	F	JM
6	ITA 3033/MUM/2026	JIGNESH HASMUKHLAL SHAH	28/07/2026	F	JM
7	ITA 3372/MUM/2026	V EXCEL SPARES AND EQUIPMENT PRIVATE LIMITED	28/07/2026	F	JM
8	ITA 4104/MUM/2025	VIVEK HANWANTMALJI SURANA HUF	29/07/2026	F	JM
9	ITA 4119/MUM/2026	JAYCEE JEWELLERS PVT LTD	28/07/2026	F	JM
10	ITA 4413/MUM/2026	STATE BANK OF INDIA	28/07/2026	F	JM
11	ITA 9001/MUM/2025	SANKET KEDARKUMAR AGARWAL	29/07/2026	F	JM


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IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI
(BEFORE SHRI CHALLA NAGENDRA PRASAD, J.M. AND SHRI G.M. DOSS, A.M.)

LIST OF ORDERS TO BE PRONOUNCED ON 14/10/2026

Sr. No.	ITA/CO/MA/SA No.	Name of the Assessee	Date of Hearing	Bench	Author
1	ITA 911/MUM/2026	CAROL PETROLEUM PRIVATE LIMITED	10/08/2026	C	JM
2-3	ITA 4937/MUM/2026; ITA 4938/MUM/2026	PUKHRAJ BHOMAJI MUTHA	07/08/2026	C	JM
4	ITA 4973/MUM/2026	PREM PUNITA FOUNDATION	11/08/2026	C	JM
5	ITA 4934/MUM/2026	PALLONJI SHAPOORJI CHARITY TRUST	07/08/2026	C	JM


Prabhat Kumar Kesarwani
Sr.P.S.

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH, MUMBAI

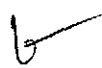
SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER

&

**AUTHOR: SHRI MAKARAND VASANT MAHADEOKAR,
ACCOUNTANT MEMBER**

Pronounced on 14.10.2026

Sr. no.	ITA Nos.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	3120/M/2026	Nityanand Nagar No 3 Co-Op Hsg. Society Limited	J (SMC)	28.07.2026	AM	Allowed
2.	2559/M/2026	Social and Evangelical Association for Love	J (SMC)	28.07.2026	AM	Allowed
3.	5341/M/2026	Chandragupt Shephards Welfare Association	J (SMC)	28.07.2026	AM	Dismissed


**Tarun Kushwaha
Sr. Private Secretary**

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "E" MUMBAI**

**SHRI VIKRAM SINGH YADAV, HON'BLE ACCOUNTANT MEMBER
AND
SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER**

List of orders to be pronounced on 15TH OCTOBER, 2026 (Thursday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	6512/MUM/2026	KISAN MOULDINGS LTD	12.10.26	E	JM
2	6806, 6621/MUM/2026 CO 281/MUM/2026	EDELWEISS FINANCIAL SERVICES LTD	06.10.2026	E	JM
3	6840/MUM/2026 CO 279/MUM/2026	HLV Ltd.	12.10.2026	E	JM


Soumili Das
PS

Mumbai, Dt :14/10/2026